ID-DPS-201/2/2025-DPS-DP&S 1/89881/2025



GAZETTE

E X T R A O R D I N A R Y PUBLISHED BY AUTHORITY

No. 137

Imphal, Friday, October 3, 2025

(Asvina 11, 1947)

GOVERNMENT OF MANIPUR DEPARTMENT OF PERSONNEL & ADMINISTRATIVE REFORMS (Administrative Reforms Division)

NOTIFICATION

Imphal, the 1st October, 2025

No. 15/1/2015-AR(Pt.II): The following Notification dated 1st October, 2025, made by the Governor of Manipur is published for general information.

"Governor of Manipur

NOTIFICATION

By virtue of the power vested in me by Section 6 of the Manipur Lokayukta Act, 2014 (Manipur Act No. 11 of 2014), I, Ajay Kumar Bhalla, Governor of Manipur, do hereby appoint Shri Siddharth Kishore Dev Verman, to be the Member of the Manipur Lokayukta with effect from the date he assumes charge of his office.

Given at Raj Bhavan, Imphal on First October in the year Two Thousand Twenty Five in the Seventh Sixth Year of the Republic of India.

-Sd-(Ajay Kumar Bhalla)"

RAJKUMAR DINESH SINGH, Principal Secretary (AR), Government of Manipur.

Printed at and Published by the Directorate of Printing & Stationery, Government of Manipur.